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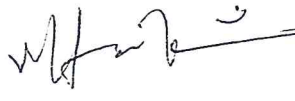
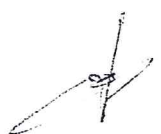
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	H. KARTHEK SESHADRI For BYER & THOMAS	For petitioner	
2)	Sanjay Kumar For Hari Shankar Mann	For Respondents	

ORDER

Counsels for both the parties are present. Put up with TCP/189/2016 on 07.03.2018
at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk